## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	Admission	433(e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

REPRESENTATION TO WHOM

RESPONDENT

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SHIVA HATTI
FOR MANEESHA
KONGOVI
9986936553

Pow. V

Shinia Ja MAN EESHA KONFO

SIGNATURE

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent has filed a memo along with copy of the Hon'ble High Court granting interim stay from further proceedings in the matter. List it on 19.06,2017.

Member(J)

Member(T)